

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/294(KB)2021
IA(I.B.C)/1225(KB)2022, IA(I.B.C)/363(KB)2023, IA(I.B.C)/1110(KB)2023,
IA(I.B.C)/1244(KB)2022, IA(I.B.C)/1711(KB)2022, IA(I.B.C)/1149(KB)2023,
IA(I.B.C)/1678(KB)2022, IA(I.B.C)/1547(KB)2022, IA(I.B.C)/817(KB)2022,
IA(I.B.C)/225(KB)2023, IA(I.B.C)/16(KB)2023, IA(I.B.C)/744(KB)2022,
IA(I.B.C)/903(KB)2023, IA(I.B.C)/1007(KB)2022, IA(I.B.C)/408(KB)2023,
IA(I.B.C)/73(KB)2023, IA(I.B.C)/26(KB)2023, IA(I.B.C)/733(KB)2022,
IA(I.B.C)/737(KB)2022, IA(I.B.C)/1245(KB)2022, IA(I.B.C)/576(KB)2022,
IA(I.B.C)/904(KB)2023, IA(I.B.C)/901(KB)2023, IA(I.B.C)/908(KB)2022,
IA(I.B.C)/952(KB)2022, IA(I.B.C)/949(KB)2022, IA(I.B.C)/873(KB)2022,
IA(I.B.C)/1622(KB)2022, IA(I.B.C)/783(KB)2022, IA(I.B.C)/919(KB)2022,
IA(I.B.C)/1712(KB)2022, IA(I.B.C)/335(KB)2023, IA(I.B.C)/559(KB)2022,
IA(I.B.C)/1003(KB)2022, IA(I.B.C)/1094(KB)2022, IA(I.B.C)/1691(KB)2022,
IA(I.B.C)/77(KB)2023, IA(I.B.C)/271(KB)2023, IA(I.B.C)/319(KB)2023,
IA(I.B.C)/1076(KB)2022, IA(I.B.C)/384(KB)2023, IA(I.B.C)/426(KB)2023,
IA(I.B.C)/407(KB)2023, IA(I.B.C)/1004(KB)2022, IA(I.B.C)/87(KB)2023,
IA(I.B.C)/303(KB)2023, IA(I.B.C)/1005(KB)2022, IA(I.B.C)/1509(KB)2022,
IA(I.B.C)/6(KB)2023, IA(I.B.C)/1470(KB)2022, IA(I.B.C)/896(KB)2022,
IA(I.B.C)/1077(KB)2022, IA(I.B.C)/1217(KB)2022,

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Somyajit Mishra, Adv.] For the Administrator & REI

Mr.Ratnanko Banerji,Sr.Adv.]For the Applicant in IA 363/2023

Ms.Urmila Chakraborty,Adv.]

Ms.SonaliGhosh, Adv.]

Mr.Dipendranath Chander,Adv.]

Mr.Sagnik Mukherjee,Adv.]

Mr.Anoop Rawat,Adv.] For the Respondent No.2

Mr.Sauran Panda,Adv.]

Mr.Deepanjan Dutta Roy,Adv.]

PJ

Ms.Arushi Chandra,Adv.]
Ms.Vidhi Sharma,Adv.]
Ms.Rashi Sharma,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **04/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)